

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 74
TO BE ANSWERED ON 21.06.2019

CONDITIONAL CASH SCHEME

74. SHRI Y.S. AVINASH REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to replace the provision of take home rations and supplementary nutrition as part of its Integrated Child Development Scheme (ICDS) to plug leakages with conditional cash scheme;
- (b) if so, the details thereof;
- (c) whether a pilot project is being carried out to evolve the outcome of the scheme, if so, the details thereof; and
- (d) whether there has been difference of opinion amongst the stakeholders regarding implementation of the above scheme, if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The matter was discussed and reviewed during the meetings of the National Council on India's Nutrition Challenges held under the Chairmanship of Vice Chairman, NITI Aayog. During the 3rd meeting of the National Council held on 14th November, 2018, it was inter-alia decided that Pilot on Conditional Cash Transfer (CCT) in lieu of Take Home Ration be implemented in few blocks of two districts each in Uttar Pradesh and Rajasthan. A Committee under the Chairmanship of Member, Health & Nutrition, NITI Aayog has been constituted for deciding the parameters and operational modalities of CCT in lieu of Take Home Ration. Two blocks in each of two districts of Uttar Pradesh and Rajasthan have been selected for the pilot.
